

Exemption on import of medical equipment is allowed on fulfilment of certain conditions as laid down by the Ministry of Finance and the time taken for clearance depends upon the fulfilment of the conditions there of. During last year 641 cases were cleared, and the applications received are being processed expeditiously.

Rengali Irrigation Project

1815. DR. KRUPASINDHU BHOI: Will the Minister of WATER RESOURCES be pleased to state:

(a) the progress made so far in the Rengali irrigation project;

(b) the total irrigation potential likely to be created on completion of the project;

(c) the hydro-electric generation expected; and achievement made so far; and

(d) the fund provided for the above project so far?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTRY OF STATE IN THE MINISTRY OF WATER RESOURCE (SHRI P.K. THUNGON): (a) to (d). Phasel of Rengali Irrigation Project envisaging annual irrigation of 423600 hectares was approved by the Planning Commission in 3/78 for an estimated cost of Rs. 233.64 crores. The latest estimated cost of the project is Rs. 1475 crores. An expenditure of Rs. 141.92 crores has been incurred till the end of 3/92. The Planning Commission has approved an outlay of Rs. 480.00 crores for the VIII Plan. Anticipated expenditure during 1992-93 is Rs. 24 crores. The Working Group of the Planning Commission has recommended and outlay of Rs. 24 crores for the year 1993-94. Though, no irrigation potential has been created so far, the target for VIII Plan

is 30,000 hectares. Rengali Power Project Stage-I and Stage-II with 2 and 3 units of 50 MW each has been almost completed at an anticipated cost of Rs. 211.57 crores. The outlay for the year 1993-94 is Rs. 6.1 crores. Against a programme of generation of 720 million units during 1993-94, 106.7 million units have been generated during the months of April-July, 1993.

Oil Refineries

1816. SHRI HARIN PATHAK:
SHRI LOKANATH
CHOUDHURY:
SHRI SHIVRAJ SINGH
CHAUHAN:
SHRI SOBHANADREESWARA
RAO:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the details of Oil Refineries set up during the Seventh Five Year Plan, State-wise;

(b) the details of oil refineries proposed to be set up during the Eighth Five Year Plan alongwith locations and cost thereof; State-wise;

(c) whether foreign aid is being provided for these refineries; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) No new refineries were set up during the Seventh Five Year Plan.

(b) New Refineries planned to be set up during the 8th /9th Plan period in Public/Joint Sector/Private Sector alongwith the proposed locations are as follows:-

Sl. No.	Name of the Refinery	Location	Approved Cost (Rs. Crores)
1	2	3	4
Public Sector Refineries			
1.	Karnal Refinery now named as Panipat Refinery	Former Kamal District presently Panipat District, Haryana.	3868
2.	Numaligarh Refinery	Golaghat District Assam	1830
3.	Crude distillation unit at Narimanan	Nagapattinam-Quaid-e-Milleth District Tamil Nadu	114.30
Joint Sector Refineries			
1.	Mangalore Refinery and Petrochemicals Limited	South Kanara District Karnataka	1160
2.	Eastern India Refinery	Proposed as Joint Ventures.	
3.	Western India Refinery	the locations and cost of these	
4.	Central India Refinery	refineries are to be finalised, except Central India Refinery which is proposed to be set up in Madhya Pradesh.	

Sl. No.	Name of the Refinery	Location	Approved Cost (Rs. Crores)
1	2	3	4
<i>Private Sector Refineries</i>			
	<i>Name of Party</i>	<i>Location</i>	
	Reliance	Gujarat	The cost of
	Gotco-Ashok Leyland	Orissa	the projects are not known to the Government.
	International Petroleum	Gujarat	
	Essar	Gujarat	
	T.R. Datta	Andhra Pradesh	

(c) No, Sir.

(d) Does not arise.

[*Translation*]

Requirement of Gas

1817. DR. LAXMINARAYAN PANDEY: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the daily requirement of gas in the country;

(b) the total production of gas in the country and how much gas is imported; and

(c) the quantity of gas which would be made available to the country after commencement of pipeline from Oman?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) The current supplies of gas are about 42 MMSCMD and allocations have been to the extent of 94 MMSCMD.

(b) The production of gas in 1992 -93 was 49.48 MMSCMD. No gas was imported.

(c) The project for laying a pipeline to bring gas is still at a conceptual stage and details are yet to be worked out.

[*English*]

Gail Projects in Rajasthan

1818. SHRIMATI VASUNDHARA RAJE: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the work undertaken by the Gas Authority of India Limited (GAIL) in Rajasthan;

(b) the progress made so far in those projects; and

(c) the expected date of completion of

those projects?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) GAIL has constructed a 30 km long pipeline from Boreri to Gadepan to supply gas to Chambal Fertilizer Plant. GAIL has undertaken two other pipeline projects one from Gadepan to Kota to supply gas to Samcor Glass and the other from Gamnewalan gas field to Ramgarh to supply gas to RSEB.

(b) The pipeline from Boreri to Gadepan has been commissioned on 18.6.93. Overall progress on pipeline projects to Kota and to Ramgarh is 28% and 26% respectively.

(c) The Gadepan-Kota pipeline is expected to be commissioned by January, 1994 and Gamnewalan-Ramgarh pipeline by March, 1994.

Projects Financed by NSFDC

1819. SHRI SUDHIR SAWANT: Will the Minister of WELFARE be pleased to state:

(a) the details of the projects financed by National SC/ST Finance and Development Corporation Ltd. (NSFDC) during 1992-93, State/Union Territory-wise; and

(b) the projects for which assistance is likely to be provided?

THE MINISTER OF WELFARE (SHRI SITARAMKESRI): (a) The details of projects financed by National SC/ST Finance and Development Corporation, State/Union Territory wise, during 1992-93 are given in the attached Statement.

(b) NSFDC is likely to provide assistance to all technically feasible and viable projects for SC/ST beneficiaries with an income limit upto double the poverty line income in the areas of agriculture, minor irrigation, transport, small industry, trades and services etc.